Compensatory Afforestation Fund Management and Planning Authority Act (CAMPA) Fund

- 49. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
- (a) details of dues of Andhra Pradesh lying with the Ministry under Compensatory Afforestation Fund Management and Planning Authority Act (CAMPA) after releasing ₹1,734 crores;
- (b) details of funds collected under CAMPA from various States and other stakeholders during the last three years, year-wise and State-wise;
- (c) share of each State in CAMPA funds during the last three years and the current year, year-wise and State-wise;
- (d) whether it is a fact that the States are demanding for increasing their share in CAMPA fund releases; and
 - (e) if so, action taken by Government in this request?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) The amount deposited as compensatory levies against approvals under the Forest (Conservation) Act, 1980 in Andhra Pradesh is ₹ 123 crore including accrued interest from 07.02.2019 to 31.10.2019.

- (b) The details of funds collected under CAMPA in each State during the last three years are given in Statement (See below).
- (c) As per the Section 3, 4, 5 and 6 of the Compensatory Afforestation Fund Act, 2016, the share of State Fund in compensatory levies is 90%. Government of India has disbursed ₹47,436 crore from the National Fund to 27 State Funds as share of respective States.
- (d) and (e) Government of Telangana has requested not to collect 10% amount out of site specific activities and to bring necessary amendment in Compensatory Afforestation Fund Act, 2016 *vide* D.O. Rc No.17461/2019/CAMPA dated 13.11.2019. Compensatory levies are to be deposited in the State Fund as per Compensatory Afforestation Fund Act, 2016, which has been enacted after following due process, which includes consultation with the State Governments.

[18 November, 2019] Unstarred Questions

171

State-wise details of funds collected under CAMPA during the last three years

Sl. No	o. State/UT	2016-17	2017-18	2018-19 (upto 07.02.2019)	2019-20 (08.02.2019 to 31.10.2019)
1	2	3	4	5	6
1.	Andhra Pradesh	17,10,51,811.0	67,52,09,481.0	3,69,04,94,771.0	1,21,04,53,180.0
2.	Andaman and Nicobar Islands	69,35,289.0	87,87,363.0	3,93,06,973.0	13,18,19,505.0
3.	Arunachal Pradesh	2,22,15,56,906.0	83,43,45,709.0	30,37,65,213.0	6,46,26,26,754.0
4.	Assam	1,93,79,86,056.0	40,52,75,534.0	97,68,31,245.0	1,12,12,53,629.0
5.	Bihar	27,97,28,626.0	46,34,30,933.0	29,41,34,002.0	31,59,76,836.0
6.	Chandigarh	1,05,933.0		27,69,705.0	0.70
7.	Chhattisgarh	4,77,38,52,692.0	5,87,33,42,059.0	2,27,24,25,509.0	1,70,45,32,901.40
8.	Dadra and Nagar Haveli	25,43,169.0	1,76,38,567.0	2,31,22,224.0	66,00,929.0
9.	Daman and Diu	= -	20	(Eq.	1,20,07,982.0
10.	Delhi	99,666.0	3,95,12,083.0	29,35,19,972.0	10,61,71,203.0

1	2	3	4	5	6
11.	Goa	12,37,37,053.0	83,48,518.0	15,15,389.0	>
12.	Gujarat	1,94,14,60,105.0	1,44,10,39,225.0	1,54,97,66,928.0	1,56,72,40,448.0
13.	Haryana	1,37,58,97,209.0	1,16,00,23,117.0	2,33,35,52,890.0	1,18,52,74,515.0
14.	Himachal Pradesh	29,27,63,220.0	84,91,69,838.0	1,36,83,71,933.0	84,31,25,365.0
15.	Jammu and Kashmir	1,02,98,00,000.0	2,48,70,00,000.0	1,46,45,00,000.0	-
.6.	Jharkhand	1,74,52,97,544.0	1,16,25,28,372.0	5,73,15,39,977.0	4,60,89,11,128.0
7.	Karnataka	1,80,41,49,582.0	51,38,30,672.0	56,06,02,524.0	52,10,24,263.0
3.	Kerala	56,43,088.0	95,68,546.0	59,620.0	4,28,24,744.0
).	Madhya Pradesh	4,27,82,41,204.0	5,53,38,17,289.0	6,62,51,50,475.0	5,54,12,01,622.0
).	Maharashtra	1,64,79,21,383.0	2,24,60,69,131.0	4,77,46,21,015.0	1,95,98,79,619.0
1.	Manipur	4,13,32,978.0	15,92,95,560.0	32,81,31,121.0	3,77,78,800.0
2.	Meghalaya	1,83,63,450.0	62,06,610.0	1,51,64,430.0	50,02,139.0
3.	Mizoram	25,94,978.0	27,35.723.0	1,56,86,15,865.0	4,65,50,480.0
5.	Odisha	4,21,76,84,330.0	3,81,73,30362.0	3,89,17,89,724.0	2,71,82,07,246.0

2	Total	40,88,38,02,194.0	42,62,79,34,310.0	50,69,83,41,252.0	34,56,52,78,727.40
34.	West Bengal	32,61,30,376.0	1,35,89,525.0	34,91,00,493.0	72,30,78,021.0
33.	Uttarakhand	1,37,37,96,505.0	2,33,02,92,091.0	1,76,08,18,781.0	1,24,07,47,321.0
32.	Uttar Pradesh	2,74,56,74,631.0	1,71,07,12,197.0	1,95,64,06,270.0	49,17,25,129.0
31.	Tripura	14,52,81,867.0	7,48,80,513.0	30,98,18,952.0	39,50,54,737.0
30.	Telangana	3,23,66,46,754.0	8168752689.0	5,76,31,79,327.0	73,28,47,226.0
29.	Tamil Nadu	1,72,69,370.0	1,41,21,920.0	13,09,40,455.0	5,16,39,809.0
28.	Sikkim	10,92,70,140.0	56,40,74,554.0	43,44,34,089.0	11,33,43,508.0
27.	Rajasthan	4,31,75,30,122.0	1,11,92,41,139.0	41,30,86,805.0	44,04,01,731.0

69,34,56,157.0

26.

Punjab

91,77,64.990.0

1,47,08,04,575.0

Unstarred Questions

Written Answers to

[18 November, 2019]

22,79,77,957.0